

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 13/11/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER - TECHNICAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/13/2016  
NAME OF THE PETITIONER(S) : Argus Enterprises (P) Ltd. and 1 others  
NAME OF THE RESPONDENT(S) : AIKI Logistics Private Limited and 4 others  
UNDER SECTION : 397/398

| S.No. | NAME (IN CAPITAL) | DESIGNATION | SIGNATURE |
|-------|-------------------|-------------|-----------|
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| S.No. | NAME (IN CAPITAL)                    | DESIGNATION              | SIGNATURE    |
|-------|--------------------------------------|--------------------------|--------------|
| 1.    | Sri Varghese                         | Counsel for Petitioner   | Sri Varghese |
| 2.    | Sanjeev Kumar<br>for Hanishankh Mani | Counsel for R.3.         |              |
| 3.    | Vishnu Mohan                         | Counsel for R1<br>R2, R4 |              |

**ORDER**

Counsel for the Petitioner present. Counsel for R1, R2 and R4 present. Counsel for R3 also present. They prayed for time to make final submissions. At request, time is enlarged for final arguments. Put up on **29.11.2017 at 10.30 A.M.**

- sd -  
MEMBER (TECHNICAL)  
ghk

- sd -  
MEMBER (JUDICIAL)